

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(16) C.P.(I.B)-1832/7/(MB)/2017  
MA 876/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: IDBI Bank Ltd.  
V/s  
EPC Constructions India Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency & Bankruptcy Code,  
2016.

---

**ORDER**

1. The Learned Representative of the Petitioner is present.
2. This Application is moved from the side of NLC India Limited.
3. Learned Counsel has stated that copy of Application has already been served upon the RP. No one is present from the side of the RP.
4. Directed to submit a Report on this Application latest by 07.09.2018. Copy to the other side. The matter be listed on **11.09.2018**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**27.08.2018.**  
HHS